

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 2nd December 2016.

NOTIFICATION

In partial modification of earlier Notification No.F.13(1)(a)-HC/2016/19021 & Notification No. F.13(1)(a)-HC/2016/19025 dated 06.10.2016, the Hon'ble High Court has been pleased to make the following transfer and posting orders in respect of the following members of Grade-III of Tripura Judicial Service, namely: -

No.F.13(1)(a)-HC/2016/23046 **Shri Pradeep Kumar Kushwah**, Judicial Officer in Grade-III of Tripura Judicial Service is posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate Second Class, Khowai, West Tripura Judicial District vice Shri Ramyangshu Sekhar Bhattacharjee, transferred.

In exercise of the powers conferred under Section 11 of the Code of the Criminal Procedure, the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate Second Class to Shri Kushwah to exercise such power in West Tripura Judicial District from the date of his taking over the charge.

He will also hold the concurrent charge of the Judicial Magistrate Second Class-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District in addition to his own duty until further order.

No.F.13(1)(a)-HC/2016/23047 **Shri Ramanuj Bhattacharjee**, Judicial Magistrate Second Class-cum-Civil Judge (Jr.Div), Sonamura, West Tripura is posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate Second Class, Sonamura, West Tripura Judicial District vice Shri Rahul Roy transferred.

In exercise of the powers conferred under Section 11 of the Code of the Criminal Procedure, the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate Second Class to Shri Bhattacharjee to exercise such power in West Tripura Judicial District from the date of his taking over the charge.

He will also hold the concurrent charge of the Judicial Magistrate Second Class-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District in addition to his own duty until further order.

Sd/-

(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

No.F.13(1)(a)-HC/16/23048-90 Dated, Agartala, the 2nd December 2016

Copy to:

1. The LR & Secretary, Law Department, Government of Tripura, Agartala.
2. The Accountant General, Tripura, Agartala.
3. The District & Sessions Judge, West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur.
4. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
5. The Registrar (Vigilance), High Court of Tripura, Agartala.
6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
8. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
9. The Addl. District & Sessions Judges, West Tripura Judicial District, Khowai/Sonamura.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
15. The Deputy Registrar (Admn.), High Court of Tripura, Agartala.
16. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
17. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sonamura/Khowi, West Tripura Judicial District.

18. **Shri Ramyangshu Sekhar Bhattacharjee**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Khowai, West Tripura Judicial District (under order of transfer & posting as Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District. He is directed to handover the charge of his Court and Office to Shri Pradip Kumar Kushwah.
19. **Shri Pradeep Kumar Kushwah**, Civil Judge (Jr.Div)-cum-Judicial Magistrate Second Class, Khowai, West Tripura Judicial District.
20. **Shri Ramanuj Bhattacharjee**, Civil Judge (Jr.Div)-cum-Judicial Magistrate Second Class, Sonamura, West Tripura Judicial District. Since Shri Bhattacharjee has already taken over the charges of Civil Judge (Jr.Div)-cum-Judicial Magistrate and Judicial, Magistrate-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District from Shri Rahul Roy in pursuance of earlier Notification dated 06.10.2016, this order shall be deemed to have come into force with effect from the date Shri Bhattacharjee had taken over the charge as such.
21. The Treasury Officer, Khowai, Khowai Revenue District/Sonamura, Sepahijala Revenue District.
22. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
23. The Assistant Registrar (No.I & II), High Court of Tripura, Agartala.
- ✓ 24. The System Analyst, High Court of Tripura, Agartala with direction to upload the said Notification in official Website of the High Court.
25. The Superintendent, Establishment/Account Section, High Court of Tripura, Agartala.
26. Personal file of the Officer concerned.
27. ORDER FILE.


(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL